

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CAMERICH PAPERS PRIVATE LIMITED Date of Commencement of Liquidation: 08-05-2025; List of Stakeholders as on Date: 13-10-2025; Name of IP: RAJESH KUMAR MALANI; Process Number: 1; Last 5 digit of registration number: 13550

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	6	1090461554.61	5	1090141149.61	0	320405.00	0	Annexure 3
4	Unsecured financial creditors	49	510463618	49	510463618	0	0	0	Annexure 4
5	Operational creditors (Workmen)	79	4959498	79	4959498	0	0	0	Annexure 5
6	Operational creditors (Employees)	30	8648568	30	8032744	0	615824	0	Annexure 6
7	Operational creditors (Government Dues)	3	390822428.00	3	108721726.00	0	282100702.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	27	126796320.00	27	126796320.00	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	108	752589546	108	752589546	0	0	0	Annexure 9
Total		302	2884741532.6099997	301	2601704601.6099997	0	283036931	0	